Annexure-1

Name of the corporate debtor: Lakhari Resources Private Limited; Date of commencement of CIRP: 22/08/2025; List of creditors as on: 09/09/2025

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

N.		No.	S
NE		No. creditor	Name of
NE	Date of receipt	received	SI. Name of Details of claim
NIC.	Date of Amount receipt claimed		
NIL	Amount of claim admitted	Details of cl	D
NIL	f Nature of claim		
NIL	Amount covered by security interest		etails of cla
NE	Date of Amount Amount of Nature of Amount Amount Whether receipt claimed claim claim covered by related admitted security interest	Details of claim admitted	
NIL	Whether related party?		
NIL	% of voting share in CoC		
NIL	claim	contingent	Amount of
NIL		contingent dues, that may be set-off of claim claim under	Amount of Amount of any mutual
NIL	not admitted	of claim	Amount
NIL	verification	claim under	Amount Amount of Remarks,
NE		r if any	Remarks

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P REGISTRATION 2

No.IBBI/IPA-001/IP-

Jitender Kothari
Interim Resolution Professional of Lakhari-Resources Private Limited-In CIRP

Reg. No.: IBBI/IPA-001/IP-P00540/2017-18/10965 AFA No. AA1/10965/02/311225/107315 Valid upto 31/12/2025